

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Transfers and Postings.

Government Order NO: **2/06** -JK (LD) of 2020.  
Dated : 10 - 03 - 2020.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mtr. Musbat Ismail, Deputy Legal Remembrancer shall continue in the Directorate of Accounts and Treasuries, Kashmir till further orders;
2. Mr. Mohammad Shafeeq, Legal Assistant under orders of transfer in the Director General, Youth Services and Sports, J&K is posted in the Directorate of Technical Education, J&K reliving Syed Ahsan-ul-Haq, Assistant Legal Remembrancer from his additional charge;
3. Mr. Mehmood Ahmad Malik, Legal Assistant presently posted in the Directorate of Tourism, Kashmir is transferred and posted in the Directorate of Food, Civil Supplies and Consumer Affairs, Kashmir. However, he shall continue to lookafter the litigation work in the Directorate of Tourism, Kashmir till further orders; and
4. Mr. Partap Singh, Junior Legal Assistant presently posted in the office of Director General of Police, Prisons Department is transferred and posted in the office of Board of Professional Entrance Examination, J&K.

The above said officials shall be deemed to have been relieved from the date of issuance of this Order.

By Order of the Government of Jammu and Kashmir.

*Sd/-*

*(Achal Sethi)*

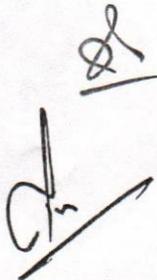
*Secretary to Government.*

No: LD(Estt)2019/69.

Copy to the:-

Dated: 10 - 03 - 2020.

1. Director General of Police, Prisons Department, J&K Jammu.
2. Secretary to Government, General Administration Department.



3. Director General, Youth Services and Sports, J&K Jammu.
4. Director Technical Education, J&K Jammu.
5. Director, Accounts and Treasuries, Kashmir.
6. Director, Food, Civil Supplies and Consumer Affairs, Kashmir.
7. Director Tourism, Kashmir.
8. Secretary, Board of Professional Entrance Examination, J&K Jammu.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
- ✓ 10. Incharge Website of the Department.
11. Concerned officials for compliance.
12. Government Order file.



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(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer.



10.03.2020